|   | Annexure-4   |                 |                     |                           |           |            |            |         |          |           |               |          |                     |                 |  |
|---|--|-----------------|---------------------|---------------------------|-----------|------------|------------|---------|----------|-----------|---------------|----------|---------------------|-----------------|--|
|   | Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 21.07.2025 |                 |                     |                           |           |            |            |         |          |           |               |          |                     |                 |  |
|   | List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)             |                 |                     |                           |           |            |            |         |          |           |               |          |                     |                 |  |
| T | Identification   | Detail          | s of claim received | Details of claim admitted |           |            |            |         |          | Amount of | Amount of any | Amount   | Amount of claim     | Remarks, if any |  |
| ı | No.  |                 |                     |                           |           |            |            |         |          |           | mutual dues,  | of claim | under verificati on |                 |  |
| ı |  | Date of receipt | Amount              | Amount of claim           | Nature of | Amount     | Amount     | Whether | % of     | claim     | that may be   | not      |                     |                 |  |
| ı |  |                 | claimed             | admitted                  | claim     | covered by | covered by | related | voting   |           | set- off      | admitte  |                     |                 |  |
| ı |  |                 |                     |                           |           | security   | guarantee  | party?  | share in |           |               | d        |                     |                 |  |
| 1 |  |                 |                     |                           |           | interest   |            |         | CoC      |           |               |          |                     |                 |  |

|   |   | No. |                 |                    |                    |           |                                    |                         |                |                    |       | mutual dues, | of claim     | under verificati on |  |
|---|---|-----|-----------------|--------------------|--------------------|-----------|------------------------------------|-------------------------|----------------|--------------------|-------|--------------|--------------|---------------------|--|
|   |   |     | Date of receipt | Amount             | Amount of claim    |           |                                    | 1                       | Whether        | 70 01              | claim | that may be  | not          |                     |  |
|   |   |     |                 | claimed            | admitted           | claim     | covered by<br>security<br>interest | covered by<br>guarantee | related party? | voting<br>share in |       | set- off     | admitte<br>d |                     |  |
| 1 | Export-Import Bank of India                             |     | 29.05.2024      | 93,07,43,437.17    | 93,07,43,437.17    | Unsecured | Interest                           |                         | NO             | 0.89%              |       |              |              |                     |  |
| 2 | M/S Capital Trade Links<br>Limited                      |     | 01.06.2024      | 5,39,05,643.00     | 5,39,05,643.00     | Unsecured |                                    |                         | NO             | 0.05%              |       |              |              |                     |  |
| 3 | Omkara Assets<br>Reconstruction Private                 |     | 01.06.2024      | 12,91,78,138.00    | 12,91,78,138.00    | Unsecured |                                    |                         | NO             | 0.12%              |       |              |              |                     |  |
| 4 | JM Financial Asset<br>Reconstruction Company<br>Limited |     | 22.01.2025      | 22,05,67,62,202.89 | 22,05,67,62,202.89 | Unsecured |                                    |                         | NO             | 21.00%             |       |              |              |                     |  |
| 5 | Canbank Factors Ltd.                                    |     | 15.06.2024      | 1,13,98,15,182.30  | 1,13,98,15,182.30  | Unsecured |                                    |                         | NO             | 1.08%              |       |              |              |                     |  |
|   | Total   | _   |                 | 24,31,04,04,603.36 | 24,31,04,04,603.36 |           | _                                  |                         | _              | 23.14%             |       |              |              |                     |  |

Sr. No

Name of creditor